

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.02.2020 (FRIDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 1276 of 2019	Committee of Creditors of Metalyst Foging Ltd. Vs. Consortium of Deccan Value Investors LP & DVI PE (Mauritius) Ltd. & Ors. <b>With</b>	Nikhil Mathur	Rohan
<b>2.</b>	Comp. App (AT) (Ins) No. 1281 of 2019	Deccan Value Investors L.P. & Anr. Vs. Dinkar Venkatasubramanian & Anr.	Mahesh Agarwal	Anannya Ghosh
<b>3.</b>	Comp. App. (AT) (Ins) No. 1434 of 2019	Action Barter Pvt. Ltd. Vs. Srei Equipment Finance Ltd & Anr.	Ankit Kohli	

**10:40 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 3392 & 3542 of 2019 in Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. VS. Jayesh h. Shah.	Mahesh Agarwal	Suresh Dobhal
<b>2.</b>	Comp. App. (AT) (Ins) No. 1097 of 2019 & I.A. No. 3321 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain	Sidhartha Barua
<b>3.</b>	Comp. App. (AT) (Ins) No. 1393 of 2019	Phool Chand Goel Vs. Avneet Goyal & Ors.	Yogesh Aggarwal	Abhishek Tandon

10:50 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1504 of 2019	Anubhav Anilkumar Agarwal Vs. Bank of India & Anr.	Mahesh Agarwal	Jayant Mehta

**For Orders (For fixing date of Hearing)**

2.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr. <b>With</b>	Gauri Mehta	Rishad A. Chowdhury (R-CCI) Matrugupta Mishra (R-2, Mahagenco) Rashmita Roy Chowdhury (R-3, GSECL)
3.	Compt. Appeal (AT) No. 11 of 2017	Coal India Limited &Ors. Vs. CCI &Ors. <b>With</b>	Pallavi S. Shroff	Rishad A. Chowdhury(R-1) Varun K. Chopra (R-2, MPPGCL)
4.	Compt. Appeal (AT) No. 12 of 2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury(R-1), MA Venkata Subramanian (R-2, GHCL)
5.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India <b>With</b>	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
6.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2

**For Orders**

7.	Comp. App (AT) (Ins) No. 1501 of 2019	Dhiraj Prabhu Vs. Rajeev Shetty & Anr.	P V Dinesh	Ashok Kriplani
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**For Admission (Fresh Cases)**

8.	Comp. App. (AT) (Ins) No. 233 of 2020	Nandish Patel Vs. National Company Law Tribunal, Ahmedabad	Nandish Patel	
9.	Comp. App. (AT) (Ins) No. 234 of 2020	Lupin Dealers Pvt Ltd. Vs. Ashish Vincom Pvt Ltd.	Ankur S Kulkarni	Soumya Dutta

10.	Comp. App. (AT) (Ins) No. 235 of 2020	Maharashtra State Load Dispatch Center (MSLDC) Vs. Sri City Pvt Ltd & Ors.	Sudhanshu S. Choudhari	
11.	Comp. App. (AT) (Ins) No. 236 of 2020	Yogesh kumar Jashwantlal Thakkar Vs. Indian Overseas Bank & Anr.	Udit Gupta	
12.	Comp. App. (AT) (Ins) No. 237 of 2020	Tata Consultancy Services Ltd. Vs. Vishal Ghisulal Jain Resolution Professional	Suman Yadav	
13.	Comp. App. (AT) (Ins) No. 238 of 2020	Vidyasagar Prasad Vs. UCO Bank & Anr.	Sandeep Bajaj	
14.	Comp. App. (AT) (Ins) No. 239 of 2020	ETA Engineering Pvt Ltd. Vs. Alliance Mall Developers Co. Pvt Ltd.	Gautam Dutta	
15.	Comp. App. (AT) (Ins) No. 240 of 2020	Empathy Infra & Engineering Pvt Ltd. Vs. Bhuleswar Steel & Alloys Pvt Ltd.	Kanupriya Tiwari	
16.	Comp. App. (AT) (Ins) No. 241 of 2020  <b>(With Defects)</b>	Pradip Kumar Chaudhuri Vs. Dagcon (India) Pvt Ltd. Through its Resolution Professional, Bimal Agarwal	Saurabh Jain	
17.	Comp. App. (AT) (Ins) No. 242 of 2020	LC Core Opportunities Fund Vs. Cerestra Advisors Pvt. Ltd. & Anr.	Vaibhav Mishra	Vipul Kumar
18.	Comp. App. (AT) (Ins) No. 243 of 2020	LC Core Opportunities Fund Vs. Cerestra Advisors Pvt. Ltd. & Anr.	Vaibhav Mishra	Vipul Kumar

**02:00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 346 of 2018 with I.A No. 3851, 3860,3962,4103, 4249 of 2019, 182,185 of 2020  <b>Part Heard</b>	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	S. Ramdakantha	Gauri Rasgotra

<b>2.</b>	Comp. App. (AT) No. 347 of 2018 with I.A. No. 3850, 3859 of 2019 <b>Part Heard</b>	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.  <b>With</b>	Karan Khanna	Gauri Rasgotra
<b>3.</b>	Comp. App. (AT) No. 256 of 2019 <b>Part Heard</b>	Somany Provident Fund Institution. Vs. Union of India Through Ministry of Corporate Affairs & Anr.	Pranav Sarthi	Karan Khanna-R2

**For Hearing**

<b>4.</b>	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta
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**By Order**  
-sd/-

**Registrar**